

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA no. 391 of 2013 in Appeal No. 294 of 2013,  
IA no. 395 of 2013 in Appeal No. 299 of 2013,  
IA no. 437 of 2013 in Appeal No. 331 of 2013 &  
IA nos. 443 of 2013 & 203 of 2014 in Appeal No. 333 of 2013**

**Dated : 9<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA No. 391 of 2013  
in Appeal No. 294 of 2013**

**In the matter of**

**Indian Hotels & Restaurant Association & Anr. ... Appellant(s)**

**Versus**

**Maharashtra State Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s) : Ms. Ruth Elwin**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda for R-2  
Mr. Buddy A. Rangandhan  
for R.1**

**IA No. 395 of 2013  
In Appeal No. 299 of 2013**

**MIDC Marol Industries Association .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda for R-2  
Mr. Buddy A. Rangandhan  
for R.1**

**IA No. 437 of 2013**  
**In Appeal No. 331 of 2013**  
**& IA No. 144 of 2014**

**The Tata Power Co. Ltd.**  
**Versus**

**.... Appellant(s)**

**Maharashtra State Electricity Regulatory  
Commission & Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.**  
**Mr. Sakya Chaudhuri**  
**Ms. Purna Priyadarshini**  
**Ms. Kanika Chugh**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.**  
**Ms. Anjali Chandurkar**  
**Mr. Hasan Murtaza**  
**Mr. Aditya Panda for R-2**  
**Mr. Buddy A. Rangandhan**  
**for R.1**

**IA Nos. 443 of 2013 & 203 of 2014**  
**In Appeal No. 333 of 2013**

**Mumbai Grahak Panchayat**  
**Versus**

**.... Appellant(s)**

**Maharashtra Electricity Regulatory  
Commission & Ors.**

**....Respondent(s)**

**Counsel for the Appellant(s) : Mr. Shirish V. Deshpande**  
**Mr. Varsha V. Raut**

**Counsel for the Respondent(s) : Mr. J.J.Bhatt, Sr. Adv.**  
**Ms. Anjali Chandurkar**  
**Mr. Hasan Murtaza**  
**Mr. Aditya Panda for R-2**  
**Mr. Buddy A. Rangandhan**  
**for R.1**

**ORDER**

The learned counsel for the parties have finished their arguments in this first batch of Appeal nos. 294 of 2013, 299 of 2013, 331 of 2013, 203 of 2014 & 333 of 2013. They are directed to submit their respective comprehensive written submissions on or before 26<sup>th</sup> May, 2014 after serving copy on the other side.

Post these matters for Reporting Compliance on **28.05.2014 at 4.00 p.m.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

kt